

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

CP (IB) No. 10/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

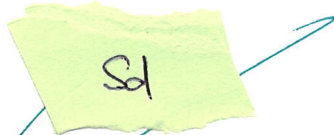
Name of the Company	State Bank of India -Vs- Vinod Kumar Agarwal
Under Section	95 (1) of IBC

For Petitioner (s) :

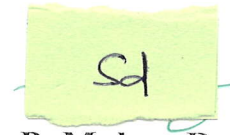
For Respondent (s) :

ORDER

Due to paucity of time, matter could not be taken up today. List the matter on 14.11.2022.



**Satya Ranjan Prasad
Member (Technical)**



**P. Mohan Raj
Member (Judicial)**